

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 26th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-364 of 2013 in
Appeal No. 265 of 2013 &
IA Nos-357 of 2013, 82, 110 of 2014**

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**IA-365 of 2013 in
Appeal No. 266 of 2013 &
IA Nos-358 of 2013, 81 of 2014**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Arijit Maitra
Counsel for the Respondent (s): Mr. Pradeep Misra for R.1
Mr. B.B. Tiwari
Mr. Saurabh Gandhi
Mr. Jitender Tyagi (Reps.)**

ORDER

I.A. Nos. 364 & 365 of 2013

Heard the learned counsel for the parties.

Order is Reserved.

I.A. Nos. 82 & 81 of 2014

Post these I.As for hearing on **04.03.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson